

आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ **ITA No.3021/Chny/2019**
(निर्धारण वर्ष / **Assessment Year: 2013-14**)

AKS Alloys Pvt. Ltd. Arihant Plaza, 3 rd Floor, No.193 (Old No.232), Waltax Road, Chennai – 600 003.	बनाम/ Vs.	ITO Corporate Ward-1(1), Chennai.
स्थायी लेखा सं./जीआइ आर सं./ PAN/GIR No. AADCA-6937-C		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	None
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri ARV Sreenivasan (Addl. CIT) –Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	03-08-2022
घोषणा की तारीख / Date of Pronouncement	:	03-08-2022

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year (AY) 2013-14 arises out of the order of Learned Commissioner of Income Tax (Appeals)-4, Chennai [CIT(A)] dated 15-07-2019 in the matter of assessment framed by Ld. Assessing Officer [AO] u/s.143(3) of the Act on 28-03-2016.
2. At the time of hearing, none appeared for assessee. Upon perusal of order sheet entries, it could be seen that none is appearing

for assessee since past several occasions. Left with no option, we proceed to dispose-off the appeal.

3. The Registry has marked the appeal as defective since the original grounds of appeal as well as original Form-36 has not been filed in the prescribed manner as required under the extant Rules. In such eventuality, the appeal could not be admitted and therefore, the same is dismissed for want of removal of defect. The hearing notice issued to the assessee has been returned back with the remarks 'left'. The new address is not available on record.

4. The appeal stands dismissed as defective.

Order pronounced on 03rd August, 2022.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 03-08-2022
EDN/-

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF